

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 313 OF 2018

Dated : 20th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**M/s. Gadre Marine Export & Anr. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Ganesan Umapathy
Mr. Aditya Singh for R-2

ORDER

Learned counsel, Mr. G. Umapathy appeared on behalf of Respondent No.2. Others are not appearing and responding the Appeal. We presume that Respondent No.2 is the contesting Respondent. Since pleadings between Respondent No.2 and Appellant are complete.

List the matter for hearing on **09.09.2019.**

**(S. D.Dubey)
Technical Member**
pr/kt

**(Justice Manjula Chellur)
Chairperson**